

In the National Company Law Tribunal, Jaipur

Item No. 112

CP No. (IB)-247/9/JPR/2019

UNDER SECTION 9 OF IBC, 2016

In the matter of:

Sangeeta Ajmera Prop. M/s The ManpowerApplicant/Petitioners

VS.

Shree Gangour Foods (Jaipur) LLPRespondent

Order delivered on 31.01.2020

Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER

For Petitioner (s) : Aditya Vijay, Adv.
Saurabh Jain, Adv.

For Respondent(s) : Nivedita R. Sarada, Adv.

ORDER

Heard the submissions made by the counsel for both the parties. The matter is now posted to 19.02.2020.

Sd/

(RAGHU NAYYAR)
TECHNICAL MEMBER

Sd/

(P. S. N. PRASAD)
JUDICIAL MEMBER